

DIVISION BENCH  
COURT - I

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/184(KB)2023  
IN  
C.A.(CAA)/85(KB)2023,  
IA(COMPANIES.ACT)/121(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	BLUEVIEW MERCHANTS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **19.07.2024**.

**Satyajit Roy  
(Court Officer)**